

IN THE HIGH COURT OF JHARKHAND AT RANCHI

A.B.A. No. 2937 of 2020

Bajnath Yadav & Ors. ...Petitioners

-V e r s u s-

The State of Jharkhand ... Opp. Party

CORAM: - HON'BLE MR. JUSTICE RAJESH SHANKAR

For the Petitioner :- Mr. H.K.Shikarwar, Advocate

For the State :- Ms. Nehala Sharmin, A.P.P.

02/09.09.2020

The present case is taken up through video conferencing.

At the request of the learned counsel for the petitioners, the defect, as pointed out by the office, is ignored.

Call for the case diary from the concerned court below including the injury report of the persons who got injured during the alleged occurrence.

Put up this case after four weeks under the appropriate heading.

(Rajesh Shankar, J.)

Ritesh/